

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2484
TO BE ANSWERED ON 16.03.2022**

CONSTRUCTION OF ROBS IN AJMER

† 2484. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the construction of Railway Over Bridges (ROBs) at level crossing number 28 located on Kishangarh-Roopangarh road and level crossing at double gate number 05 near HMT on Ajmer-Beawar road in Ajmer district has been completed;**
- (b) if so, whether due to non-construction of stairs, retro-reflective signboards and thermoplastic roadmarking for pedestrians till date, the general public and pedestrians are using the said railway Over Bridge by putting their lives at risk;**
- (c) if so, the details thereof and the reasons therefor;**
- (d) whether the Government proposes to conduct inspections of the said two Railway Over Bridges as well as other overbridges of Ajmer district and construct stairs without any delay keeping in view the inconvenience caused to the pedestrians due to non-construction of the said facilities;**
- (e) if so, the time by which it is likely to be done and if not, the reasons therefor;**
- (f) whether the Government proposes to take appropriate action against the officials responsible for non-construction of the above facilities on both the above said railway Over Bridges till date; and**
- (g) if so, the details thereof?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (g): Road Over Bridges (ROBs) in lieu of level crossing (LC) No. 28 at Km. 266/4-5 at Kishangarh on Phulera-Ajmer section and LC No. 5 at Km.

306/4-5 on Ajmer-Palapur section were completed in 2012. As per the approved General Arrangement Drawings (GADs) of these ROBs, which were jointly prepared and approved by Railway & State Government officials, no provision of stairs was kept in the ROBs.

Maintenance of roadway and approaches of these ROBs is to be done by State Govt.. Therefore, retro-reflective signboards and thermoplastic road marking for pedestrians on these ROBs are to be provided by the State Govt.

Additional facilities of stairs at the ROBs can be considered by Railways on deposit terms provided State Government agrees to bear 100% cost of construction and maintenance subject to its feasibility. Further action will be taken after receipt of proposal from State Government.
